

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-521
IB-686/ND/2022
IA-1928/2024

IN THE MATTER OF:

Aditya Birla Finance Ltd.

.....Applicant

Vs.

Siti Jind Digital Media Communication Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 31.05.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Adv. Aditya Gauri, Adv. Damini Srestha

ORDER

Due to paucity of time, list this matter on **01.07.2024**.

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)